GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 5657 TO BE ANSWERED ON 4TH APRIL, 2025

BARRING STUDENTS WITH PAKISTANI MEDICAL DEGREES

5657. SHRI AGA SYED RUHULLAH MEHDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has taken/proposes to reconsider its advisories barring students with Pakistani MBBS degrees from employment/higher studies in India, given that most were enrolled pre-advisory;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the rationale for derecognizing Pakistani degrees in India while permitting those from Bangladesh/Nepal under SAARC despite identical medical curricula and Pakistan Medical Commission's global accreditation; and

(d) whether the Government has assessed the socio-economic impact on female students (70-80% of those affected) now forced into debt for transfers to European colleges or informal work?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (d): As per National Medical Commission's Public notice dated 28.04.2022 "any Indian national/Overseas Citizen of India who intends to take admission in MBBS/BDS or equivalent medical course in any medical college of Pakistan shall not be eligible for appearing in FMGE or seeking employment in India on the basis of educational qualifications (in any subject) acquired in Pakistan except those who had joined Pakistan degree colleges/institutions before December 2018 or later after obtaining Security Clearance from MHA till date. However, migrants and their children who have acquired medical degree or higher education in Pakistan and have been awarded citizenship by India would continue to be eligible for appearing in FMGE/NEXT or seeking employment in India after obtaining Security Clearance from MHA".
